

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 53
TO BE ANSWERED ON 25.06.2019

CONSTRUCTION OF ROADS UNDER PMGSY

*53. SHRI ASHOK KUMAR RAWAT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has identified the roads for construction by giving priority to the roads in the most backward areas in Mishrikh Parliamentary Constituency in Uttar Pradesh under the Pradhan Mantri Gram Sadak Yojana(PMGSY);
- (b) if so, the details thereof; and
- (c) the time by which these roads are proposed to be constructed?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): A statement is laid on the table of the House.

Statement referred to in reply to Parts (a) to (c) of Lok Sabha Starred Question No. 53 due for answer on 25.06.2019

(a) to (c): Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network with a population of 500 persons and above (Census 2001) in plain areas. In respect of North Eastern States (i.e. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura) and Hill States (i.e. Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs (MHA) and the erstwhile Planning Commission), the objective is to connect eligible unconnected habitations with a population of 250 persons and above (Census 2001). In the critical 267 Left Wing Extremism (LWE) affected blocks (as identified by MHA), additional relaxation has been given to connect habitations with population 100 persons and above (2001 census).

Further, the Government launched a new intervention in the scheme namely PMGSY-II in the year 2013-14 for consolidation of total 50,000 Km existing Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services.

The State of Uttar Pradesh has already been sanctioned its full entitlement under PMGSY-I and PMGSY-II.

The information in respect of PMGSY roads are maintained Block-wise/District-wise and not Parliamentary Constituency-wise. Misrikh Parliamentary constituency comprises five Legislative Assembly segments viz. Misrikh in Sitapur District, Mallanwan, Balamau & Sandila in Hardoi District and Bilhaur in Kanpur Nagar Districts. The status of completion of road works sanctioned in these districts under PMGSY-I and PMGSY-II are given below:-

Name of District	PMGSY-I (No. of road works)			PMGSY-II (No. of road works)		
	Sanctioned	Completed	Balance	Sanctioned	Completed	Balance
Hardoi	415	413	02	13	13	00
Kanpur Nagar	272	272	00	11	09	02
Sitapur	384	382	02	11	11	00